

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:1945
ANSWERED ON:04.08.2003
WELFARE SCHEMES FOR LABOUR OF UNORGANISED SECTOR
RAMDAS ATHAWALE

Will the Minister of LABOUR be pleased to state:

- (a) the steps taken by the Government so far for the welfare and improving the condition of unorganised labour in the country during the last three years and thereafter;
- (b) the funds provided to the State Governments during each of the last three years, State-wise and Scheme-wise; ;and
- (c) the number of unorganised labour benefited therefrom?

Answer

MINISTER OF STATE FOR LABOUR AND PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

(a) to (c): A statement is annexed.

Statement referred in reply to Part (a) to (c) of the Lok Sabha Unstarred Question No. 1945 for 04.08.2003 by Shri Ramdas Athawale regarding Welfare Schemes for Labour of Unorganised Sector.

(a) to (c): The Government has initiated several measures for the welfare of the labourers in the unorganised sector. Various labour laws like the Minimum Wages Act, 1948; the Workmen Compensation Act, 1923; the Equal Remuneration Act, 1976; the Building and other Construction Workers (Regulation of Employment & Conditions of Service) Act, 1996 etc. are applicable to the labourers in unorganised sector also. The Government have set up Welfare Funds to provide social security/welfare measures to certain categories of workers i.e. beedi workers, certain non-coal mine workers and cine workers. The welfare measures include health care, housing, educational assistance for children, drinking water supply, etc. About 40 lakhs beedi workers, 0.64 lakh cine workers and about 1.00 lakh certain mine workers were benefited under these schemes during the last three years. The details indicating the amount disbursed during the last three years are given in Annexure. Further, the Janshree Bima Yojana provide life insurance protection to the rural and urban poor persons including unorganised workers who are below and marginally above the poverty line. Recently, the Government has launched Universal Health Insurance Scheme and Varishth Pension Bima Yojana, which will cover unorganised workers also. In addition to this, the Government is also implementing various welfare and employment oriented schemes and programmes through various Ministries/Departments. Some of such schemes are Swarnjayanti /Gram Swarojgar Yojana, National Social Assistance Programme, Pradhan Mantri Gram Sadak Yojana, Pradhan Mantri Gramodaya Yojana, Swarnjayanti Shahari Rojgar Yojana, Sampoorna Grameen Rojgar Yojana etc.

ANNEXURE

Statement referred to in part (a) to (c) of the Lok Sabha Unstarred Question No. 1945 for 04.08.2003 regarding Welfare Schemes for Labour or Unorganised Sector.

(Rs. In Crores)

Sl. No.	Name of the Fund	2000-2001	2001-2002	2002-2003
1.	Beedi Workers Welfare Fund	52.06	53.31	65.82
2.	Limestone & Dolomite Mines Labour Welfare Fund	5.48	6.18	6.22
3.	Iron Ore Mines, Manganese Ore Mines & Chrome Ore Mines Labour Welfare Fund	8.44	8.92	7.96
4.	Mica Mines Labour Welfare Fund	1.36	1.43	1.25
5.	Cine Workers Welfare Fund	0.82	0.51	0.54

Total 68.16 70.35 81.79